

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.

CORRIGENDUM

Dated Shillong, the 8<sup>th</sup> July, 2015.

No. LR (A) 32/92/Pt.III/283- Please read "O.M. No. L.R. (B) 13/2002/Pt./147 dt. 05.09.2013" in place of "O.M. No. LR (B) 15/2002/Pt./102 dt. 02.02.2009" as appeared in the sl. 2 of this Department's Memo No. LJ (A) 32/92/Pt.III/273-A dt. 01.07.2015

(L.M. Sangma)

Secretary to the Government of Meghalaya,  
Law Department.

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Memo No. LR (A) 32/92/Pt.III/283-A,  
Copy forwarded to: -

Dated Shillong, the 8<sup>th</sup> July, 2015.

1. The Deputy Commissioner, East Khasi Hills District, Shillong.
2. The Accountant General (A & E), Meghalaya, Shillong-793001.
3. The Director General of Police, Meghalaya, Shillong.
4. The Superintendent of Police, East Khasi Hills District, Shillong.
5. The Advocates concerned.
6. The Secretary of the Shillong High Court Bar Association.
7. The Secretary, Shillong Bar Association, Shillong.
8. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
9. DIPR, Shillong.
10. The Treasury Officer, Shillong North/South Treasury.
11. Law (B) Department.
12. NIC, Shillong
13. DEO, Law Department.
14. Guard file.

By order etc.,

Secretary to the Government of Meghalaya,  
Law Department.

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